

similar categories of Delhi Administration?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) and (c). Yes, Sir. Individual complaints received in these matters are promptly looked into.

(d) As the Act stands only those teachers who have retired after the enforcement of the Delhi School Education Act, 1973, i.e. after 31st December 1973, are entitled to these benefits provided they opted for them.

दिल्ली विकास प्राधिकरण द्वारा अलाटियों को फ्लैटों का सौंपा जाना

* 15. चौधरी बलबोर सिंह : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण ने दिसम्बर, 1976 में जो फ्लैट अलाट किये थे क्या उन्हें अब तक अलाटियों को नहीं सौंपा गया है जबकि इनसे फ्लैटों का मूल्य वही माह पहले वसूल कर लिया गया था ;

(ख) क्या दिल्ली विकास प्राधिकरण ने जो भुगतान में विलंब होने पर 12½ प्रतिशत की दर से ब्याज वसूल करता है, इन अलाटियों की उपरोक्त राशि पर ब्याज देने का कोई आश्वासन नहीं दिया है ; और

(ग) अलाटियों को फ्लैट सौंपने के बारे में वर्तमान स्थिति क्या है ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बल्ल) : ** (क) दिसम्बर, 1976 में अलाट किए गए 1175 फ्लैटों में से 250 फ्लैटों का कब्जा अलाटियों को अभी तक नहीं दिया गया है ।

(ख) दिल्ली विकास प्राधिकरण ने फौसला किया है कि जब तक इन अलाटियों को फ्लैटों का वास्तविक कब्जा नहीं दिया जाता तब तक उन्हें 7 प्रतिशत प्रति वर्ष की दर से ब्याज दिया जाएगा ।

(ग) दिल्ली विकास प्राधिकरण का विचार है कि इन फ्लैटों का वास्तविक कब्जा जून, 1977 तक दे दिया जाएगा ।

"The Stay-put Tenants"

*16. SHRI HARI VISHNU KAMATH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether his attention has been drawn to an article captioned "The Stay-put tenants" in the *Financial Express*, of April 26, 1977;

(b) whether the allegations therein regarding many of the former Ministers and M. Ps. and also about some Ministers of the present Government are correct; and

(c) if so, the measures contemplated by Government for setting matters right?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) 102 Members of the 5th Lok Sabha, including 5 former Ministers, who are no longer Members of the House, are still occupying Government residences. Another 67 Members have only partly vacated their houses.

Like all others, Ministers and M.P.s also have preferences for location, size, etc., of houses. To the extent possible, allotments have been made to them with due regard to their choice. There has been no undue problem, as reported in the Press.

Shri George Fernandes has been allotted a suitable house and Shri Raj